

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 1938
ANSWERED ON: 11.03.2025

IMPLEMENTATION OF PANCHAYAT SCHEME

1938: SHRI CHAVDA VINOD LAKHAMSHI:

Will the Minister of Panchayati Raj be pleased to state;

- (a) the details of Panchayat schemes being implemented during the last five years along with various works carried out under the District Panchayat Development Plan (DPDP) in the districts of Bhuj, Abdasa, Gandhidham, Rapar, Mandvi and Anjar of the Kachchh Lok Sabha region; and
- (b) the other steps taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ
(PROF. S.P. SINGH BAGHEL)

(a) & (b) Panchayat is a State Subject, and the Ministry of Panchayati Raj (MoPR) supplements and complements the efforts of States Governments, including fund support under the schemes as well as grants under Finance Commissions towards functioning of the Panchayati Raj Institutions (PRIs). The Ministry implements the (i) Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) with the primary objective of strengthening Panchayati Raj Institutions (PRIs) by way of capacity building and training of the Elected Representatives (ERs) and their functionaries, providing infrastructural support like Gram Panchayat Bhawan and Computerisation, (ii) Incentivization of Panchayats (IoP), a Central Components of RGSA scheme, to encourage competitive spirit among PRIs under which, Awards including financial

incentives are given to best performing Panchayats in recognition of their good work for improving delivery of services and public good, (iii) Mission Mode Project on e-Panchayats (MMP-ePanchayat), a Central component of RGSA scheme under which various e-governance projects are funded towards digitalization of Panchayats to bring in efficiency, accountability and transparency in the functioning of the PRIs and for its overall transformation. These schemes are implemented for all rural local bodies in all the States/UTs in the Country.

The Panchayat Development Planning and project execution is a continuous process. The number of projects undertaken for Block Panchayats of Bhuj, Abdasa, Gandhidham, Rapar, Mandvi and Anjar as per data base of the eGramSwaraj portal of the Ministry during the last five years is as under:

S. No.	Block Panchayat & Equivalent	Number of Activities Taken Up
1	Abdasa	9,477
2	Anjar	5,012
3	Bhuj	10,963
4	Gandhidham	1,273
5	Mandvi	8,839
6	Rapar	9,646

For active participation of the public in the formulation of Gram Panchayat Development Plan (GPDP), Block Panchayat Development Plan (BPDP) and District Panchayat Development Plan (DPDP), People's Plan Campaign (PPC) are widely organised with the aegis of Ministry of Panchayati Raj in collaboration with associated Ministries/Departments of the Union Government and in active participation of the States/UTs.
